

which has no precedents at all. This capital city has been described as 'Mini-Chicago'.

Is he aware of the fact that these are what have been published by his own ministry? Yet he is misleading this House. Will you answer this question as to whether the facts and figures are correct or not?

श्री जेल सिंह : जो आंकड़े इन्होंने बतलाए हैं, ऐसा लगता है कि उन में 9 महीने जनता के डाल दिए हैं और तीन महीने कांग्रेस (आई) के डाल दिए हैं। आनरेबिल स्पीकर साहब, ज्योतिर्मय बसु कभी कभी बहुत इन्साफ पसंद हो जाते हैं। वह चाहते हैं कि वर्तमान सरकार को भी थोड़ा समझाया जाए और पुरानी सरकार का भी पर्दा उठाया जाए। इसके लिए मैं उनको धन्यवाद देता हूँ।

SHRI JYOTIRMOY BOSU: Sir, from February to May 1980, 67 murders took place. This is from Mr. Makwana's statement on the floor of the House. There is no precedence of this. (Interruptions) Was it so when the Janata Party Government in power? Please do not talk about religion and do not talk about untruths at the same breath.

MR. SPEAKER: Mr. Bhatia. This will be the last supplementary.

SHRI R. L. BHATIA: Sir, there has been less crime in Delhi now. Therefore, may I know from the hon. Minister whether it is due to the fact that there has been better administration and greater coordination among the police. I would like to know this from him.

श्री जेल सिंह : पहले से कहीं ज्यादा कोआर्डिनेशन है और बेटर एडमिनिस्ट्रेशन है लेकिन अभी कुछ और काम करने की जरूरत है और कुछ कमियां हैं, जिन को दूर करना चाहते हैं।

WRITTEN ANSWERS TO QUESTIONS

Kidnapping of Woman near Punjabi Bagh, Delhi

*760. SHRI RASHEED MASOOD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news item in

the Times of India dated the 2nd July, 1980 regarding kidnapping of woman near Punjabi Bagh, Delhi; and

(b) if so, the steps taken against the constables involved in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) Constable Surinder Singh of [D.A.P. Ist Battalion, has been arrested and he is in judicial custody alongwith three other accused.

Difficulties of Small Industries in Shahdara, Delhi

*762. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of INDUSTRY be pleased to state:

(a) whether about a thousand small industrial units in Shahdara area in Delhi have been facing difficulties due to lack of amenities and facilities needed for their growth; and

(b) if so, the action taken by the Delhi Administration in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA: (a) The registered small units in the Shahdara area are being provided various types of assistance normally made available to other small scale units in the Union Territory of Delhi. There are, however, general problems relating to civic amenities which are common to all the trans-Jamuna colonies.

(b) Does not arise.

Suspension of Counter Insurgency Operations in Mizoram

*765. SHRI GHULAM RASOOL KOCHAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have on the 4th July, 1980 declared end

of hostilities and suspended counter insurgency operations in Mizoram, to create an atmosphere for a durable negotiated peace in the Union Territory;

(b) if so, whether this decision of the Union Government has helped in reaching settlement in Mizoram; and

(c) if so, the extent to which it has helped?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). No such declaration was made by the Government on 4th July, 1980.

Approval of Five Medium Irrigation Projects by Planning Commission

*768. SHRI P. M. SAYEED:
DR. FAROOQ ABDULLA:

Will the Minister of PLANNING be pleased to lay a statement showing:

(a) whether Planning Commission have recently approved five medium irrigation projects to be undertaken by the various states;

(b) total cost involved therein;

(c) whether many other State Governments have also forwarded proposals for irrigation projects for their clearance;

(d) if so, the total number thereof;

(e) whether these have not been cleared by the Planning Commission so far; and

(f) if so, the reasons therefor and the date by which these are likely to be cleared?

THE MINISTER OF PLANNING (SHRI N. D. TIWARI): (a) The Planning Commission has accepted 13 medium irrigation projects since 30th May, 1980.

(b) The total estimated cost of these schemes is Rs. 8603.245 lakhs.

(c) Major & medium irrigation project reports from the State Governments are received in the Central Water Commission which, after detailed technical examination, are put up from time to time to the Advisory Committee on Irrigation Flood Control and Multipurpose projects of the Planning Commission for consideration. On the recommendations of the Advisory Committee, the Planning Commission processes the cases for acceptance.

(d) and (e). Since 1-6-70, out of the 54 Major & medium irrigation projects recommended by the Advisory Committee, 11 projects are remaining to be accepted by Planning Commission.

(f) The above 11 irrigation projects have been recommended by the Advisory Committee for acceptance subject to certain conditions like clearance from environmental angle/concurrence of the State Finance Departments. These projects will be accepted after these issues have been satisfactorily resolved.

BARC Success in Producing new varieties of Plants

*770. SHRI S. B. SIDNAL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Bhabha Atomic Research Centre (BARC) have succeeded in producing new varieties of plants by producing genetic mutation by subjecting them to radio activity;

(b) if so, the names of commercial plants where these experiments had attained success;

(c) whether these have passed screening by food specialists and declared safe to eat;

(d) the steps proposed to make this benefit available to the farmers; and

(e) the other details in this regard?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.